

HIGH COURT OF TRIPURA
AGARTALA

No.F.40(1)–HCT/Judl/Roster/2022/11793

02nd November, 2022

N O T I F I C A T I O N

It is hereby notified that the Division Bench-I comprising of Hon'ble the Chief Justice & Hon'ble Mr. Justice S. G. Chattopadhyay will sit **on 03.11.2022 (Thursday) at 10.30 AM** and will take up cases as per the Daily Cause List.

The Single Bench-I of Hon'ble the Chief Justice and the Division Bench-III comprising of Hon'ble Mr. Justice T. Amarnath Goud & Hon'ble Mr. Justice S.G. Chattopadhyay will sit after rising of the aforesaid Division Bench-I on that day.

Hon'ble Mr. Justice S.G. Chattopadhyay will sit in Single Bench in Court No.4 **on 03.11.2022 (Thursday)** after rising of the Division Bench-III and will take up Rev. Pet No. 22 of 2021.

By order,

(V. Pandey)
Registrar (Judicial)

No.F.40 (1)–HCT/Judl/Roster/2022/11794-821

02nd November, 2022

Copy to: –

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;

05. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
06. The Advocate General, Tripura, Agartala;
07. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
08. The Chairman, Bar Council of Tripura, Agartala;
09. The Govt. Advocate, High Court of Tripura, Agartala;
10. The Secretary, High Court Bar Association, Agartala;
11. The Secretary, Tripura Bar Association, Agartala;
12. The Assistant Solicitor General of India, Govt. of India, Agartala;
13. The Public Prosecutor, High Court of Tripura, Agartala;
14. The Registrar (Vigilance), High Court of Tripura, Agartala;
15. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
16. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
17. The Joint Registrar, High Court of Tripura, Agartala;
18. All the Deputy Registrars, High Court of Tripura, Agartala;
19. The Chief Librarian, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst/ the Computer Programmer(s), High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Sections, High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.

Registrar (Judicial)